

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5683—JK (LD) of 2022
DATED:- 03 - 08 - 2022

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

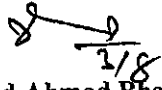
Sd/-
(Achal Sethi)
Secretary to Government

Dated:- 03 - 08 - 2022

No:-LAW-OIC/153/2022


Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Principal Secretary to Government, Health and Medical Education Department
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No.5683-JK(LD) of 2022 dated 03.08.2022

S No.	Title of the Case	OIC
1.	WPC No. 817/2021-titled Jyoti Devi Vs UT of J&K and others.	Mrs. Mamta Devi, Personnel Officer , AHJ
2.	O.A No. 57/2022 titled Ajay Sharma vs UT of J&K & ors	
3.	WP(C) No.1325/2022 in CM No.3734/2022 - titled Dr. Ashraf Ali Khan Vs Union Territory of J&K & Ors.	Sh. Mohd Iqbal Ganaie, Chief Accounts Officer, Government Medical College, Doda
4.	WP(C)M/S Janbaz security and Management Services through Managing Director Imran Khan Vs Union Territory of J&K & Ors.	
5.	OA - Randhir Bhou Vs UT of J&K & Ors.	


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